

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:753  
ANSWERED ON:24.07.2015  
Facilities to Defence Personnel  
Shetty Shri Gopal Chinayya

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether defence personnel deployed in border areas in difficult terrain are being provided adequate facilities including allowances and salaries;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has received any complaint / representation in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (d): Pay and allowances and other benefits / facilities are provided to the Armed Forces Personnel as per Government orders issued from time to time. Apart from pay, the Armed Forces Personnel deployed on borders in tough conditions, are being given certain compensatory allowances i.e. Field Area Allowance, Siachen Allowance, High Altitude Allowance, Island Special Duty Allowance, etc. and special clothing and ration as per extant rules. Improvement of facilities, service conditions, pay and allowances of the Armed Forces personnel is also a continuous process.

Further, provisioning of facilities to soldiers is a command function. It is ensured that all soldiers are provided facilities as per their entitlements. However, if in any case it is found that this is not done, suitable action is taken if any personnel is found to be erring.

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